

The question was put and the motion was adopted.

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): I would request hon. Members to not make a speech and just introduce the Bill. Now, Shri Derek O'Brien.

SHRI DEREK O'BRIEN: Sir, I did not understand your last instruction about giving a speech; I am merely introducing the Bill. It is a convention that when you introduce the Bill, you give one line on the Bill. So, I am sure it was not directed to me.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): No; it was general in terms of time. Please go ahead.

The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024

SHRI DEREK O' BRIEN (West Bengal): Sir, I move for leave to introduce a Bill to amend the Bharatiya Nyaya Sanhita, 2023.

The question was put and the motion was adopted.

SHRI DEREK O' BRIEN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): The next is, The National Tribal Heritage Council Bill, 2024. Shrimati Sumitra Balmik.

The National Tribal Heritage Council Bill, 2024

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश) : महोदय, मैं प्रस्ताव करता हूँ कि देश में जनजातीय समुदायों की समृद्ध सांस्कृतिक विरासत की सुरक्षा, संरक्षा और संवर्धन के लिए राष्ट्रीय जनजातीय विरासत परिषद् की स्थापना करने तथा तत्संसक्त या उसके आनुषंगिक विषयों के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

श्रीमती सुमित्रा बाल्मीक : महोदय, मैं विधेयक को पुरःस्थापित भी करती हूँ।